

IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION

CONTEMPT PETITION (C) NOS.930-933/2024

IN

SPECIAL LEAVE PETITION(C) NOS.6950-6953/2024

LABH SINGH

PETITIONER

VERSUS

K.A.P SINHA I.A.S,
CHIEF SECRETARY, PUNJAB & ANR.

RESPONDENTS

O R D E R

1. In light of the subsequent events, which have been brought on record by the State of Punjab through the Status Report, the contempt proceedings against the Chief Secretary and the Director General of Police, Punjab are dropped at this stage.

2. The Contempt Petitions are, accordingly, disposed of.

.....J.
(SURYA KANT)

.....J.
(NONGMEIKAPAM KOTISWAR SINGH)

New Delhi;
March 28, 2025

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).6950-6953/2024

[Arising out of impugned final judgment and order dated 07-03-2024 in CWP-(PIL) No.29/2024 07-03-2024 in CWP-(PIL) No.30/2024 07-03-2024 in CWP-(PIL) No.36/2024 07-03-2024 in CWP-(PIL) No.42/2024 passed by the High Court of Punjab & Haryana at Chandigarh]

STATE OF HARYANA & ANR.

Petitioner(s)

VERSUS

UDAY PRATAP SINGH & ORS.

Respondent(s)

(IA No.69901/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 69903/2024 - EXEMPTION FROM FILING O.T., IA No.287525/2024 - INTERVENTION APPLICATION, IA No. 150415/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.93491/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 15407-15410/2024 (IV-B)

(IA No. 150798/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 152875/2024 - INTERVENTION APPLICATION)

CONMT.PET.(C) No. 930-933/2024 in SLP(C) No. 6950-6953/2024 (IV-B)
(IA No.301843/2024 - APPLICATION FOR PERMISSION, IA No. 301844/2024 - EXEMPTION FROM FILING PAPER BOOKS)

Date : 28-03-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. Samar Vijay Singh, AOR
Mr. Madhav Sinhal, Adv.
Mr. Nikunj Gupta, Adv.
Ms. Sabarni Som, Adv.
Ms. Aakanksha, Adv.
Mr. Aman Dev Sharma, Adv.
Ms. Ishika Gupta, Adv.
Mr. Maheshwaram Yadava Reddy, Adv.
Mr. Fateh Singh, Adv.

Mr. Arun Sharma, Adv.
Mr. Kalaldeep Kaur, Adv.
Mr. C.kannan, Adv.
Mr. Vinod K Nair, Adv.
Ms. Shreshta Ragasandesh, AOR

Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. Madhav Sinhal, Adv.
Mr. Akshay Amritanshu, AOR
Mr. Nikunj Gupta, Adv.
Ms. Drishti Saraf, Adv.
Ms. Pragya Upadhyay, Adv.
Ms. Aakanksha, Adv.
Ms. Ishika Gupta, Adv.
Mr. Sarthak Arya, Adv.

For Respondent(s) :Mr. Paras Nath Singh, AOR

Mr. Divyesh Pratap Singh, AOR

Mr. Aadil Singh Boparai, Adv.
Mr. Gurlab Singh, Adv.
Mr. Abhishek Dubey, Adv.
Mr. Gurveer Lally, Adv.
Mr. Amarjeet Singh, AOR

Mr. Rahul Khurana, AOR

Mr. Gurminder Singh, AG Punjab, Sr. Adv.
Mr. Vivek Jain, D.A.G.
Mr. Siddhant Sharma, AOR

Mr. Tushar Manohar Khairnar, AOR

Mr. Kailash Prashad Pandey, AOR
Mr. Hitesh Kumar Sharma, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. S.krajora, Adv.
Mr. Varun Varma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Chaman Sharm, Adv.
Ms. Manisha Chawla, Adv.
Mr. Mahi Pal Singh, Adv.
Mr. Sanjiv Kumar Jain, Adv.
Mr. Sandeep Singh Dingra, Adv.
Ms. Gurjinder Kaur, Adv.
Ms. Nihariika Dewivedi, Adv.
Ms. Charanjeet Sidhu, Adv.
Mr. Ishank Ranjan, Adv.
Ms. Vijaya Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) Nos.6950-6953/2024 & SLP(C) Nos.15407-15410/2024

1. Learned Advocate General for the State of Punjab as well as

learned counsel for the State of Haryana seek and are granted one week's time to file their respective status reports, which may be circulated amongst all the counsel.

2. Meanwhile, the High-Powered Committee, appointed by this Court vide order dated 02.09.2024 may also submit its supplementary report.

3. Post the matters on 17.04.2025.

Contempt Petition (C) Nos.930-933/2024

4. The contempt petitions are disposed of in terms of the signed order.

5. All pending applications, if any, also stand disposed of.

(ARJUN BISHT)

ASTT. REGISTRAR-cum-PS

(signed order in C.P.(C) Nos.930-933/2024 is placed on the file)

(PREETHI T.C.)

ASSISTANT REGISTRAR